

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No 1178 of 2005

Jabalpur, this the 21st day of December, 2005.

Hon'ble Mr. Madan Mohan, Judicial Member

D.K. Saraswat, S/o Shri N.P. Saraswat,
Aged about 43 years, R/o Behind Jain College,
New Colony, Haripura, Vidisha (MP)

Applicant

(By Advocate – Shri V. Tripathi)

V E R S U S

1. The Union of India, through
its General Manager, West Central
Railway Bhopal.
2. The Divisional Railway Manager (P),
West Central Railway, Bhopal Division
Bhopal.
3. Shri Ajay Kumar Saxena,
Head Booking Clerk,
West Central Railway, Bhopal Division
Bhopal.

Respondents

O R D E R(Oral)

By filing this Original Application, the applicant has sought the following main reliefs :-

- “(ii) Set aside the impugned order dated 3.9.04 Annexure-A-1.
- “(iii) Direct the respondents to give right placement of applicant at the seniority list. Upon holding that the applicant is entitled to be placed over and above his juniors.”
2. In this case the applicant is not challenging any impugned order, he is only challenging the seniority list dated 3.9.04 (Annexure-A-1) whereby 23 juniors employees were placed over and above to the applicant. Feeling aggrieved with the above seniority list the

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applicant has preferred a series of representations. Till now the respondents have not taken any decision on the representations of the applicant. Hence, this OA.

3. Heard the learned counsel for the applicant, who argued that he will be satisfied if the direction is given to the respondent No.2 to consider and decide the representation of the applicant dated 20.9.2005 (Annexure-A-2) within time frame.

4. Keeping in view of the submission made by the learned counsel for the applicant, I am of the considered view that the ends of justice would be met, if I direct the respondent No.2 to consider and decide the aforesaid representation of the applicant dated 20.9.2005 (Annexure-A-2) within a period of 3 months from the date of receipt of a copy of this order by passing a detailed and reasoned order. I do so accordingly. The applicant is directed to supply a copy of this order as well as a copy of this petition to the respondents immediately.

5. With the above directions, the OA stands disposed of at the admission stage itself.

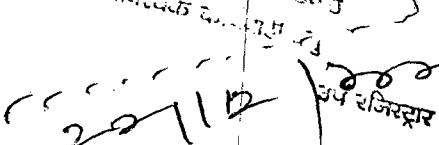

(Madan Mohan)
Judicial Member

Skm

प्रांकन सं ओ/व्या.
प्रमिलिनि. दाना-
(1) अलेप, अला का ग.
(2) अलेप, अला का ग.
(3) अलेप, अला का ग.
(4) अलेप, अला का ग.
सुकना एवं अलेप द.
जबलपुर. दि.
जबलपुर
का कान्सल
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V. Tripathi 

D R M. (P) Bhoolal

(With copy)



T. S. Patel
22.12.05